

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 6049
(TO BE ANSWERED ON 04.04.2018)

STRENGTH OF EMPLOYEES

6049. SHRI VIRENDER KASHYAP:

Will the **PRIME MINISTER** be pleased to state:

- (a) the status of permanent, temporary, contractual and guest staff against sanctioned strength at each pay slab in each Ministry/Department and agencies under their control since 2010-11;
- (b) the status of representation of SCs/STs/OBCs thereon;
- (c) the reasons, if any, for the lesser representation of SCs/STs/OBCs; and
- (d) the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): No centralized data is maintained

(b) & (c): As per information received from 77 Ministries/Departments including their attached/subordinate offices, the representation of SCs, STs and OBCs in the posts and services under the Central Government as on 01.01.2016 is 17.49%, 8.47% and 21.57% respectively.

Representation of OBCs in the Central Government services is less as compared to the percentage of reservation for them because reservation of OBC started in September, 1993.

As per available information, representation of OBCs as on 01.01.2012 was 16.55% which has now increased to 21.57% as on 01.01.2016. Therefore, there is an increasing trend in the representation of OBCs in the posts and services of Central Government.

(d): Department of Personnel & Training has issued instructions to all Ministries/Departments to constitute an in-house Committee to identify backlog reserved vacancies, study of the root cause of backlog reserved vacancies, initiation of measures to remove such factors and to fill up such vacancies through Special Recruitment Drive.
